

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of Smt. B.Sarodjiny Devy, Judicial Officer, as a Judge of the Madras High Court.

Supreme Court Collegium while considering the proposal for appointment of six Judicial Officers as Judges of the Madras High Court vide Minutes dated 3rd October, 2017 deferred the proposal for appointment of Smt. B.Sarodjiny Devy in the following terms:

“As regards Smt. B.Sarodjiny Devy, (mentioned at Sl. No. 1 above), keeping in view the fact that inquiry is pending against her in the High Court, the Collegium resolves that the Chief Justice of the Madras High Court be requested to send further information with regard to the said inquiry. In view of the above, the proposal for her elevation is accordingly deferred for being resubmitted on receipt of the above information from the Chief Justice of the Madras High Court.”

The Chief Justice of the Madras High Court vide letter dated 13th November, 2017 has submitted her report, inter alia, to the effect that no departmental enquiry was initiated against her and that no enquiry is pending against her, discreet or otherwise.

With a view to ascertain suitability of Smt. B. Sarodjiny Devy for elevation to the High Court, we have consulted our colleagues conversant with the affairs of the Madras High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

In order to assess merit and suitability of Smt. B.Sarodjiny Devy for elevation to the High Court, we have carefully scrutinized the

material placed on record. Apart from this, we invited Smt. B.Sarodjiny Devy, with a view to have an interaction with her. On the basis of the interaction we had with her and having regard to all relevant factors, the Collegium is of the considered view that Smt. B.Sarodjiny Devy, Judicial Officer, is suitable for being appointed as Judge of the Madras High Court.

In view of the above, the Collegium resolves to recommend that Smt. B.Sarodjiny Devy, Judicial Officer, be appointed as Judge of the Madras High Court.

(Dipak Misra) C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

April 19, 2018.

